

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 231 of 2019 [CP 99 of 2018]

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2020**

Name of the Company:

Anil Jain

V/s

Saubhagya Hospitals Pvt Ltd & Ors

Section:

241, 242, 243, 244, 246 of the Companies Act, 2013

COMMON ORDER

Learned Counsel Mr. Manu Aggrawal appeared for Applicant No. 3. Learned Counsel Ms. Somya Sharma appeared. Learned Counsel Mr. Mriganga Dutta appeared. Learned Counsel Mr. Vijay Assudani appeared for one of the objectors. Learned Counsel Mr. Kunal P Vaishnav appeared. Learned PCS Mr. Pratik Tripathi appeared. Learned Counsel Mr. Mandeep Singh appeared. Learned Counsel on behalf of learned senior counsel Mr. Navin Pahwa appeared.

IA 125 of 2020, IA 126 of 2020 and IA 127 of 2020, the applications filed for withdrawal are to be considered first.

Learned Counsel Mr. Mitul Saxena appeared for Respondent No. 7 physically.

All learned counsels appeared through virtual mode.

Matter stands adjourned for hearing on 22.01.2021

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 3rd day of December, 2020

**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**